

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT – IV

Item No. 424
IA/718/ND/2024 IN IB/2504/ND/2019

IN THE MATTER OF:

M/s Arun Enterprises	...	Applicant
Versus		
M/s Mansfield Cables Company Ltd	...	Respondent

Under Section 7 of IBC, 2016.

Order delivered on 19.04.2024

CORAM:

MR. MANNI SANKARIAH SHANMUGA SUNDARAM,
HON'BLE MEMBER (JUDICIAL)
DR. SANJEEV RANJAN,
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant	:	Adv. Bhawanshu Sharma
For the Respondent	:	
For the Liquidator	:	Adv. Vinod Chaurasia

HYBRID HEARING (PHYSICAL & VC)
ORDER

Due to multiple Benches, there is paucity of time, the matter is adjourned to **03.05.2024**.

Sd/-
(Court Officer)